

Action against corrupt officers of CPWD in Uttar Pradesh

‡2787. SHRI JUGUL KISHORE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some officers of Central Public Works Department (CPWD) are involved in corruption in the States including Uttar Pradesh;
- (b) whether the Vigilance Department of CPWD has taken any action against the corrupt officers;
- (c) whether the corrupt officers against whom actions were taken are still holding the sensitive posts;
- (d) if so, the details thereof; and
- (e) the corrective measures being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Yes, Sir.

(c) and (d) Yes Sir. Shri Tejinder Singh, Chief Engineer (Civil) and Shri M.K. Verma, Superintending Engineer Elect.) are working on sensitive posts at Delhi.

(e) Orders for Shri Tejinder Singh, Chief Engineer (Civil) have been issued for transfer to a non sensitive post. Action has been initiated to transfer Shri M.K. Verma, Superintending Engineer (Elect.) to a non sensitive post.

Land on lease of hotels

‡2788. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry had given Bharat Hotel, Le-Meridian and Taj Mansingh Hotel's land on lease to NDMC;
- (b) if so, then how NDMC has given this land to these hotels on sublease by violating rules; and
- (c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes, Sir.

‡Original notice of the question was received in Hindi.

(b) and (c) As per terms of allotment, NDMC can make such arrangements for constructing and running the hotels as will not involve sub-leasing of the plot.

Projects under JNNURM in Hyderabad

2789. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is taking up the projects under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with Rs. 407 crores in Punjagutta, Chandrayangutta flyovers, and with Rs. 266 crores on Musi River cleaning, and the footpath works at Charminar in Hyderabad; and

(b) if so, the details thereof and the amount spent and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Details of projects approved for Flyovers, Musi Revitalization and Charminar Pedestrianization in Hyderabad under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are given in Statement (*See below*).